

13.40. hrs

**ASSENT TO BILLS***[English]*

SECRETARY-GENERAL: Sir, I lay on the Table following nine Bills passed by the House of Parliament during the current session and assented to by the President since a report was last made to the House on 25th February, 1992:-

1. The Representation of the People (Amendment ) Bill, 1992
2. The Appropriation (Railways) Bill, 1992
3. The Appropriation (Railways) No. 2 Bill, 1992
4. The Appropriation Bill, 1992
5. The Appropriation (Vote on Account) Bill, 1992
6. The Manipur Appropriation Bill, 1992
7. The Manipur Appropriation (Vote on Account ) Bill, 1992
8. The Jammu and Kashmir Appropriation Bill, 1992
9. The Jammu and Kashmir Appropriation (Vote on Account) Bill, 1992.

13.41 hrs.

**MESSAGES FROM RAJYA SABHA***[English]*

SECRETARY GENERAL: Sir, I have to

report the following two messages received from the Secretary-General of Rajya Sabha.

(i) In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 1st April, 1992, agreed without any amendment to the Securities and Exchange Board of India Bill, 1992, which was passed by the Lok Sabha at its sitting held on the 30th March, 1992.

(ii) In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the cess and other Taxes on Minerals (Validation) Bill, 1992, which was passed by the Lok Sabha at its sitting held on the 31st March, 1992, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill.

13.41 1/2 hrs

**PUBLIC ACCOUNTS COMMITTEE****Fourteenth Report***[English]*

SHRI ATAL BIHARI VAJPAYEE (Lucknow): Sir, I beg to present the Fourteenth Report (Hindi and English versions) of the Public Accounts Committee on Blocking of Funds-Idle Equipment.

*[Translation]*

SHRI ATAL BIHARI VAJPAYEE (Lucknow): Mr. Speaker, Sir I am again staging a walk out.